

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(IB)-112/PB/2017

In the matter of :

Om Shivay Real Estate Ltd

....PETITIONER

Vs.

Advantages Projects & Consultants (P) Ltd

.. RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 10.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /applicant

:Mr. Abhishek Anand, Advocate for RP

For the Respondent/Corporate Debtor :

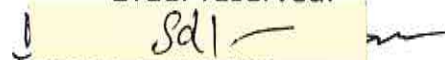
For the Intervener

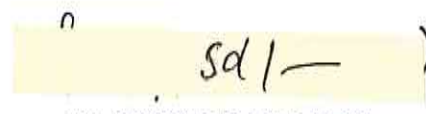
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ORDER

Learned Counsel for the Resolution Professional is present. Heard the matter.

Order reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
10.11.2017